

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO.3612
TO BE ANSWERED ON DECEMBER 07, 2016

RAY

No. 3612 SHRI PRATAPRAO JADHAV:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether any proposal has been received under slum-free India scheme through the Rajiv Awaas Yojana (RAY);
- (b) if so, the details thereof, State-wise including Maharashtra; and
- (c) the present status of these proposals along with the action taken in this direction?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) to (c): State-wise details of proposals considered by Government of India for construction of houses under Rajiv Awas Yojana (RAY) is Annexed. State Government of Maharashtra has not implemented any project under RAY in Maharashtra.

In pursuance of Government's vision of facilitating housing to all, the Government of India has launched the Pradhan Mantri Awas Yojana (Urban) Mission on 25.6.2015 for assisting the State/UT Governments in providing housing for the urban poor including slum dwellers. The Government has discontinued Rajiv Awas Yojana (RAY) and subsumed in PMAY(U) the liabilities created under 183 RAY projects where work had started on ground within 31.03.2015.

State wise details of present status of proposals sanctioned under slum free India scheme through Rajiv Awas Yojana

Rs. In Crore

Sl. No.	State/UT	No. of Project Proposals Sanctioned	No. of City/ Town Covered	Central Assistance Sanctioned	Central Assistance Released	Houses sanctioned for construction	Construction of Houses Under Progress	Houses for which construction Yet to start	Construction of Houses Completed	Houses Occupied by beneficiaries	Houses remaining to be occupied
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	2	2	41.26	32.87	1,617	1,413	204	-	-	-
3	Arunachal Pradesh	4	4	77.39	56.61	1,536	1,536	-	-	-	-
4	Assam	-	-	-	-	-	-	-	-	-	-
5	Bihar	7	5	297.72	161.70	11,276	3,928	6,143	1,205	1,158	47
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	1	1	6.09	41.80	300	204	-	96	92	4
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-	-	-
12	Gujarat	25	13	451.46	257.68	30,494	21,742	3,121	5,631	3,268	2,363
13	Haryana	4	4	206.93	108.94	3,226	2,066	628	532	532	-
14	Himachal Pradesh	1	1	27.62	9.21	300	300	-	-	-	-
15	Jammu & Kashmir	1	1	15.98	6.26	369	15	292	62	62	-
16	Jharkhand	4	3	97.15	60.25	3,931	2,490	473	968	929	39
17	Karnataka	23	10	638.77	407.98	23,125	8,286	7,949	6,890	3,845	3,045
18	Kerala	5	5	66.06	25.86	2,118	528	1,492	98	96	2
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	8	7	229.65	180.59	8,123	7,537	488	98	26	72
21	Maharashtra	-	-	-	-	-	-	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-	-	-
24	Mizoram	1	1	9.49	7.51	142	104	-	38	38	-
25	Nagaland	3	3	41.68	16.23	1,054	599	-	455	-	455
26	Orissa	16	4	290.16	136.75	11,235	4,025	6,209	1,001	394	607
27	Puducherry (UT)	-	-	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	3.78	-	-	-	-	-	-
29	Rajasthan	27	16	450.07	249.04	21,908	7,816	4,351	9,741	4,895	4,846
30	Sikkim	-	-	-	-	-	-	-	-	-	-
31	TamilNadu	15	8	135.25	112.52	4,880	2,281	-	2,599	1,611	988
32	Telangana	1	1	22.25	62.38	1,198	334	864	-	-	-
33	Tripura	4	4	77.92	59.94	3,005	2,855	-	150	-	150
34	Uttar Pradesh	18	16	279.22	127.85	8,409	787	4,688	2,934	2,558	376
35	Uttarakhand	10	10	128.80	65.35	3,130	1,017	1,464	649	44	605
36	West Bengal	3	3	15.05	11.58	472	204	90	178	173	5
Grand Total (RAY) :-		183	122	3,605.96	2,202.68	1,41,848	70,067	38,456	33,325	19,721	13,604

O/o- Deputy Chief (MIS)